

**Adult Education Scheme sponsored by Divisional Railway Employees' Co-ordination Committee, Dhanbad**

3956. SHRI SHEOPUJAN SHASTRI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the representation dated 21st June 1972 from Divisional Railway Employees' Co-ordination Committee, Dhanbad regarding Adult Education scheme to remove illiteracy amongst Railwaymen, has been received; and

(b) if so, the action taken by Government thereon ?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI) : (a) and (b). Information is being collected and will be laid on the Table of the Sabha.

**Representation from Divisional Railway Employees' Co-ordination Committee, Dhanbad**

3957. SHRI SHEOPUJAN SHASTRI : Will the Minister of RAILWAYS be pleased to refer to the reply given to the unstarred Question No. 46 dated the 14th March, 1972 regarding representation from Divisional Railway Employees' Co-ordination Committee, Dhanbad and state :

(a) whether the required information has since been collected; and

(b) if not, the time by which it will be collected and laid on the Table ?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI) : (a) Yes, Sir. A note is laid on the Table of the House. [Placed in Library. See No. LT 3547/72].

(b) Does not arise.

**Misuse of Class IV Staff by Officers and Senior sub-ordinates of Eastern Railway**

3958. SHRI SHEOPUJAN SHASTRI : Will the Minister of RAILWAYS be pleased to state :

(a) whether the representation dated the 23rd June, 1972 from Divisional Railway Employees' Co-ordination Committee, Dhanbad regarding misuse of Class IV staff, substitutes and Casual Labour by the Officers and senior Sub-ordinates has been received; and

(b) if so, the action taken by Government in this regard ?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI) : (a) and (b). Information is being collected and will be laid on the Table of the Sabha.

**Appointment of Railway Advocate to defend chief clerk, Transport Branch, D. S. office, Dhanbad.**

3959. SHRI ANANT PRASAD DHUSIA : Will the Minister of RAILWAYS be pleased to state :

(a) whether Railway Advocate had been engaged in M. P. case No. 276 of 1972 in the Court of SDO Dhanbad Vs. Sri R. S. Singh Switchman of Kusunda Vs. Sri R. S. Sharma, Chief Clerk, Transportation Branch of D. S. Office, Dhanbad to arrange for the bail of Sri Sharma and others; and

(b) if so, the reasons for deputing Railway Advocate to defend Sri Sharma ?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI) : (a) and (b). The information is being collected and will be laid down on the Table of the Sabha.

**Election to D. S. Office Staff Canteen Committee**

3960. SHRI ANANT PRASAD DHUSIA : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Joint Representation of all Class IV staff of Divisional Superintendent Office, Dhanbad regarding the action of Divisional Authority in the matter of election of Divisional Superintendent Office Staff Canteen Committee and Annual General Meeting of Members thereof was forwarded to the then Railway Minister by a Member of Parliament on the 15th May, 1972; and

(b) if so, the actions taken by Government thereon ?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI) : (a) Yes.

(b) The representation was considered and it was found that the rules do not provide for any separate reservation for class IV staff.